

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:275
ANSWERED ON:01.08.2002
IMPORT OF PETROLEUM PRODUCTS
ANANDRAO ADSUL;JAGMEET SINGH BRAR

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the quantity and value of different petroleum products imported during 2001-02 and proposed/contracted for 2002-03, project-wise;
- (b) whether the country has surplus refining capacity; and
- (c) if so, the reasons for importing petroleum products instead of crude oil to utilise the surplus refining capacity?

Answer

MINISTER OF PETROLEUM & NATURAL GAS (SHRI RAM NAIK)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 275 TC ANSWERED ON 1.8.2002 REGARDING IMPORT OF PETROLEUM PRODUCTS.

(a): The quantity and value of petroleum products imported during 2001-02 and estimates for 2002-03 are as under:

	2001-02 (Provisional)		2002-03 (Estimates)	
Product	Quantity in thousand tonnes	Value in Rs.crs	Quantity in thousand tonnes	Value in Rs. crore
LPG	657 808	766	1,013	
Aviation Petrol	2	9	Nil	Nil
Kerosene	387	383	Nil	Nil
Naphtha/Natural				
Gas Liquid	3,282	3,449	3,107	3,432
Fuel Oil/Low Sulphur				
Heavy Stock	983	710	450	298
Others	1.250	1,547	1,297	1,531
Total	6,561	6,906	5,620	6,274

(b): Yes, Sir.

(c): Imports of petroleum products are limited to meet the gap between the requirement of specific products and their domestic

production.